

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

Allahabad this the 01st day of April, 2005.

Original Application No. 636 of 1999.

Hon'ble Mr. Justice S.R. Singh, VC.
Hon'ble Mr. S.C. Chaube , A.M.

Tahsiladar Prasad S/o Sri Ram Nath
R/o Village and PO- Pawani Kalan,
Distt. Azamgarh. APPLICANT

Counsel for the Applicant: - Sri B. Ram

V E R S U S

1. Union of India through the Secretary (Posts),
M/o Communication, Dak Bhawan,
Sansad Marg, New Delhi.

2. Senior Superintendent of Post Offices,
Azamgarh Division, Azamgarh.

3. Sub Divisional Inspector (Postal),
Lalganj Sub Division, Lalganj,
Azamgarh. RESPONDENTS

Counsel for the Respondents: - Sri Saurav Srivastava

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ORDER

By Hon'ble Mr. Justice S.R. Singh, VC.

The OA seeks setting aside of the impugned order dated 15.03.1999 and for issuance of direction to the respondents to regularize the services of the applicant on the post of EDDA, Pawani Kalan. In fact the order impugned herein is a notification inviting applications for appointment to the post of EDDA. Concededly consequent upon the notification, appointment has already been made and the appointment so made has not been questioned in the present OA. In our opinion, no useful purpose will be served by going into the legality or otherwise of the impugned notification/order particularly in absence of the persons who have since been appointed pursuant to the said notification.

2. Accordingly the OA is dismissed without prejudice to the right of the applicant to challenge the appointment made pursuant to the said notification.

3. There will be no order as to costs.

Shank
MEMBER- A.

Par
VICE-CHAIRMAN.

/ANAND/